

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD**

(This is the 13th Day of MARCH, 2019)

**Hon'ble Mr. Justice Bharat Bhushan-JM
Hon'ble Ms. Ajanta Dayalan - AM**

CCP No.330/00046 of 2015

(Arising out of Original Application No.330/00741 of 2010)

1. K.C. Sharma, Son of Pandit Chhabil Ram Sharma, Personnel No.6956714 Retired Telephone Operator C.O.D., Agra.
2. Smt. S.J. Khullar Wife of V.K. Khullar, Retired Personnel No.14207523 Telephone Operator C.O.D., Agra.
3. V.N. Pandey, Son of D.N. Pandey Personnel No.6964530 Retired Telephone Operator C.O.D., Agra.
4. R.S. Sharma, Son of Arjun Singh Personnel No.6962542 working as Telephone Operator.

..... Applicants

By advocate:Shri D.K. Singh, Advocate proxy for Shri S.S. Chauhan, Advocate for Applicant.

Versus

1. Brigadier Paramjeet Singh (VSM) Commandant Central Ordnance Depot Agra.
2. Lt. General Amit Sareen SM-VSM , the Director General Ordnance Services/Master General of ordnance Branch Army Head Quarter, New Delhi.
3. Col. Ashok Aghav the Chief Record Officer Sikandrabad.

..... Respondents/Contemnor

By advocate: Shri Jitendra Naik, Advocate for respondents.

O R D E R

Delivered by Hon'ble Mr. Justice Bharat Bhushan -Member (J)

Shri D.K. Singh, Advocate proxy for Shri S.S. Chauhan, Advocate for Applicant and Shri Jitendra Naik, Advocate for respondents are present.

2. This contempt petition is filed for non compliance of the order dated 11.04.2014 of this Tribunal.

3. Learned Advocate for the respondents submitted that he has filed better compliance affidavit.
4. Learned Advocate for applicant has admitted that compliance has already been made.
5. In view of the above submissions, the contempt petition is dismissed and the notices issued stand discharged.

(Ms. Ajanta Dayalan)
Member (A)

(Justice Bharat Bhushan)
Member (J)

/Neelam/